

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

THIRTEENTH REPORT

(Presented on 8-3-1978)

The Business Advisory Committee held a sitting on Wednesday, the 8th March, 1978.

2. The Committee recommend the allocation of time to the following items of Government legislative and financial business as shown against each:—

(1) The Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Bill, 1978. (Consideration and passing)	1 hour
(2) The Reserve Bank of India (Amendment) Bill, 1978. (Consideration and passing)	1 hour
(3) The Press Council Bill, 1978. (Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee.)	May be disposed of without discussion.
(4) Discussion and voting on Demands for Excess Grants (General) for 1975-76.	1 hour
(5) Discussion and voting on Demands for Excess Grants (Railways) for 1975-76.	1 hour
(6) Discussion and voting on the Demands for Grants in respect of the Ministry/Department of—	
(i) Agriculture and Irrigation	15 hours ✓
(ii) Commerce, Civil Supplies and Cooperation	6 hours ✓
(iii) Defence	4 hours ✓
(iv) Education, Social Welfare and Culture	8 hours ✓
(v) External Affairs	5 hours ✓
(vi) Energy	4 hours ✓
(vii) Home Affairs	8 hours ✓
(viii) Industry	9 hours ✓
(ix) Information and Broadcasting	4 hours ✓
(x) Labour	6 hours ✓
(xi) Petroleum, Chemicals and Fertilizers	5 hours ✓
(xii) Shipping and Transport	4 hours ✓
(xiii) Steel and Mines	5 hours ✓
(xiv) Tourism and Civil Aviation	4 hours ✓
(xv) Health and Family Welfare	5 hours ✓
(xvi) Works and Housing and Supply and Rehabilitation	4 hours ✓
	<hr/> 96 hours <hr/>

(7) Finance Bill, 1978

3 days.
(To be taken up on
27th, 28th and 29th
April, 1978).

[P.T.O.]

3. The Committee also recommend that Discussion and Voting on the Demands for Grants in respect of the Budget (General) for 1978-79 may conclude on Wednesday, the 26th April, 1978 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Wednesday, the 26th April, 1978.

4. The Committee further recommend that in order to provide time for timely completion of financial business, with effect from Thursday, the 23rd March, 1978 till the passing of the Finance Bill, 1978, the House may sit during the Lunch Hour also.

5. The Committee further recommend that till the passing of the Finance Bill, 1978—

- (i) No discussion on No-Day-Yet-Named Motions or under Rule 193 be provided; and
- (ii) Half-an-Hour Discussions, if any, be taken up only after 6 P.M. but not more than one such discussion be put down in a week.

NEW DELHI;

March 8, 1978.

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K. S. HEGDE,

Chairman.

Business Advisory Committee